

DIVISION BENCH
COURT - II

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/29(KB)2022
IA(COMPANIES.ACT)/20(KB)2022, IA(COMPANIES.ACT)/144(KB)2022,
IA(COMPANIES.ACT)/4(KB)2023, IA(COMPANIES.ACT)/167(KB)2023,
CONT.A./10(KB)2022, IA(COMPANIES.ACT)/75(KB)2023,
IA(COMPANIES.ACT)/2(KB)2023, RA/1(KB)2023,
COMP.APPL/15(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	KAMAL KUMAR AGARWAL VS VIRDHI COMMERCIAL CO LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. J. Chowdhury, Adv.] for the Petitioner

Mr. A. Garodia, Adv.

Ms. R. Singhee, Adv.

Ms. U. Chatterjee, Adv.

Mr. P. Ghose, Adv.

Mr. V. Garodia, Adv.

Ms. S. Shaw, Adv.

Mr. S.K. Gupta, Adv.] for the Respondent

Mr. R.K. Keshri, Adv.

Mr. A. Chaurasia, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken for hearing today.
2. List this matter **on 24.05.2024 at 12 noon.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**